STATE UNIVERSITIES:

- 1. Anna University
- 2. Bharathidasan University
- 3. Alagappa University
- 4. Jammu University
- 5. M.S. University of Baroda
- 6. Mangalore University
- 7. South Gujarat University
- 8. Magadh University
- 9. Shivaji University
- 10. Kalyani University
- 11. Devi Ahilya University
- 12. Rabindra Bharati University
- 13. S.N.D.T. Women's University
- 14. Tripura University
- 15. Mother's Teressa Women's University
- 16. Chitrakoot Gramodya Vishwavidyalaya
- 17. Ravi Shankar University
- 18. Punjab University, Chandigarh
- 19. Goa University
- 20. Roorkee University
- 21. Maharisi Dayananda University, Ajmer

INSTITUTIONS DEEMED TO BE UNIVERSITIES:

- 1. Dyalbagh Educational Institute
- 2. Makhanlal Chaturvedi National University of Journalism
- 3. Birla Institute of Technology
- 4. Tata Institute of Social Science
- 5. Sri Sathya Sai Institute of Higher Learning
- 6. Gandhigram Rural Institute
- 7. Bansthali Vidyapith.

Harassment of Girl Students in Delhi University

1590. SHRI VIREN J. SHAH:

SHRIPRAMOD MAHAJAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government's attention has been drawn to the report published in 'Hindustan Times' dated November 23, 1994 under the caption, Girl students don't feel safe in the lusty environment of Delhi University;
 - (b) if so, what are facts of the cases;
- (c) how many alleged sex related cases against the girl students and lady lecturers

have taken place during each of the last three years and so far in 1994;

- (d) in how many cases enquiries were instituted; the result of enquiry in each case and what action was taken against the persons found guilty;
- (e) how far such cases in Delhi University have affected the screne atmosphere of the University particularly amongst the girl students in the pursuit of tension-free studies; and
- (f) what steps Government have taken or propose to take to stop this moral degradation and perversion and to safeguard the honour and dignity of the girl students and lady lecturers of the University?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes, Sir.

- (b) The newspaper report in all mentioned four cases of sexual harassment of girl students/ lady teachers. According to the information furnished by the University of Delhi, there is no evidence of involvement of any Professor in the first case. In the second case, viz. Ramjas College ragging incident, the University has informed that the proctorial committee which examined the case did not establish stripping of any girl student. However, based on the findings, punitive action was taken against some students depending upon their involvement in the ragging incident. The University has also enacted an Ordinance for prohibition of ragging and for prescribing punishment for it. The third incident pertains to a particular college and as per information available with the University, the College has appointed a retired judge of High Court to inquire into the allegations. As regards the last case, the Executive Council of the University has already imposed major penalty of reduction in rank on the concerned teacher and has also disqualified him from holding any administrative post.
- (c) and (d) The University has informed that no sex related case against girl students or lady teachers other than those mentioned in the newspaper report have come to the notice of the University.
- (e) and (f) According to the University, the atmosphere is free from any sort of tension on this account and there is no moral degradation or perversion in the University.

पूर्ण, महाराष्ट्र में प्राचीन गुफाओं का पता चलना

- 1591. श्री प्रमीव महाजन : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच हैं कि महाराष्ट्र में पूर्ण जिले की जुन्नार तहसील में ईसा पूर्व काल की कुळ गुफाओं ऑर शिला-लेखों का पता चला हैं।

- (त) क्या यह भी सच हैं कि इनमें से एक गुफा में शिलाओं पर उत्कीर्ण एक मानीचय भी मिला हैं; और
- (ग) यीव हां, तो सरकार इस धरोहर की सुरक्षा के लिए क्या कार्यवाही करने का विचार रखती हैं?

मानय संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) भें उप-मंत्री (क,मारी शॅलजा) : (क) सरकार को महाराष्ट्र के जुन्नार, पूर्ण जिले से गुफाओं तथा तीसरी शताब्दी हीसा पूर्व के शिलालेखीं एवं पत्थर पर उत्कीर्ण मानचित्र के किसी हाल की खोज का पता नहीं हैं। तथापि, भारतीय पुरातत्व सर्वेक्षण द्वारा जुन्नार के निकट कुछ गुफा-मन्दिरों और शिलालेख की सुरक्षा की गई हैं तथा दें भलीभाति संरक्षित हैं।

- (ख) जीनहीं।
- (ग) प्रश्न नहीं चठता।

Smuggling of Rare Coins

1592. SHRI ISH DUTT YADAV : SHRI KRISHAN LAL SHARMA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether CBI has recently unearthed a multicrore racket involved in the smuggling of rare coins and antiques with Nagpur as the centre for smuggling activity:
 - (b) if so, what are the details thereof:
- (c) what is the modus operandi of the racket involved in the smuggling of rare coins and antiques; and
- (d) what action has been taken by Government against those involved in the racket ?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) No such racket involved in the smuggling of rare coins and antiques with Nagpur as a major nodal point was unearthed. However, a complaint was referred to the CBI by the Archaeological Survey of India on 11-9-1991 relating to